

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL SINGLE BENCH

ITEM No. 109
TA (IBC)-21(PB)/2023

IN THE MATTER OF:

Spaze Towers Private Limited	...	Petitioner/Applicant
Vs.		
Vivek Khanna & Ors.	...	Respondent

Order Rule 16(d) of the National Company Law Tribunal, 2016.

Order delivered on 26.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner	:	Mr. Sumesh Dhawan, Mr. Vatsala Kak, Mr. Shaurya Shyam, Advs.
For the Respondent	:	Mr. Guneet Singh Sidhu, Adv

ORDER

Ld. Counsel for the parties appeared.

At the request and by consent of both sides, list the matter
on 03.05.2024.

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(RAMALINGAM SUDHAKAR)
PRESIDENT